

**Basis for classification of  
Government offices**

2541. SHRI AJOY BISWAS :  
Will the Minister of HOME  
AFFAIRS be pleased to state :

(a) whether he will give full  
details of the basis for classifying  
Government offices as "attached  
offices" ; and

(b) list of such offices ?

THE MINISTER OF STATE  
IN THE MINISTRY OF HOME  
AFFAIRS AND IN THE DEPART-  
MENT OF PARLIAMENTARY  
AFFAIRS (SHRI P. VENKATA-  
SUBBAIAH) : (a) Offices in the  
Secretariat have been classified as  
"attached offices" on a functional  
basis. Offices which are closely  
and directly associated with the  
Ministries or Departments of the  
Government of India in the shaping  
of policies by furnishing essential  
technical data or advice and provid-  
ing executive directions to the De-  
partments etc., which are responsible  
for implementing the policies or  
decisions of the Government are  
regarded as "Attached Offices".

(b) Information is being collec-  
ted and will be laid on the Table of  
the House.

**Expansion of Sugar Industry**

2542. SHRI RAJESH KUMAR  
SINGH :  
SHRI CHHOTAY SINGH  
YADAV :  
SHRI RASHEED MASOOD :  
SHRI RAM VILAS  
PASWAN

Will the Minister of INDUSTRY  
be pleased to state :

(a) whether sugar machinery  
manufacturing sector is capable  
of meeting the demand of machi-  
nery for the proposed programme  
for setting up new factories expansion  
and modernisation of existing unit  
etc. ; and

(b) if not, the manner in which  
the programme it proposed to be  
carried out ?

THE MINISTER OF STATE  
IN THE MINISTRY OF IN-  
DUSTRY (SHRI CHARANJIT  
CHANANA) : (a) Yes, Sir.

(b) Does not arise.

**Backward state in the country**

2543. SHRI SAMAR MUKHER-  
JEE : Will the Minister of PLAN-  
NING be pleased to state :

(a) whether he is aware that  
about 60 per cent of India's popu-  
lation lives in backward areas which  
constitutes 71.3 per cent of the total  
area of the country ;

(b) whether he is also aware that  
the States of Jammu and Kashmir,  
Manipur, Meghalaya, Nagaland,  
Tripura and all Union Territories  
except Delhi and Chandigarh are  
totally backward as per Government  
classification and States three-fourths  
of whose area is backward include  
Himachal Pradesh, Madhya Pradesh  
and West Bengal ; and

(c) if so, what steps have been  
taken in this matter ?

THE MINISTER OF PLANN-  
ING (SHRI S. B. CHAVAN) :  
(a) and (b). The figures quoted by  
the hon'ble Member probably refer  
to the area and population covered by  
the industrially backward districts  
selected for concessional finance from  
financial institutions.

(c) Apart from the scheme direc-  
ted for the development of industrially  
backward districts, there are several  
area development programmes for  
the purpose of rural development  
which are selectively operating in  
these areas. These are drought prone  
area programmes, the desert  
development programme, the sub-